

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

2. CA-153/2021  
IN  
CP-4024(MB)/2018

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.06.2021**

Name of the Parties: Kalpana Kantilal Jain & Anr  
Vs.  
Universal Oil Seals Mfg. Co. Private Limited

SECTION 59, 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

**The Court is convened through Video Conference.**

Due to technical glitch, the matter could not be taken up, therefore the matter is adjourned to **21.06.2021**.

Sd/-  
**RAJESH SHARMA**  
**Member (Technical)**  
/skd/

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**